

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 309 OF 2017

Dated: 25th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Jala Shakti Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory Commission &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn

Counsel for the Respondent(s)

:

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Anand K. Ganesan
Ms. Parichita Chowdhury for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **13.08.2019 at 2.30 p.m.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Kt/pk